# CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

## T.A./61/9284/2020

This the 30<sup>th</sup> day of December, 2020

### **HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Hukum Chand, Age 40 yrs,
S/o Sh.Beli Ram, R/o Galigarh,
Tehsil Kishtwar, Dist. Doda.

.....Applicant

(Advocate: Mr. Koshal Parihar)

#### Versus

- 1. State of Jammu & Kashmir, Through its Chief Secretary, Civil Sectt. Srinagar/Jammu.
- 2. Commissioner-Cum-Secretary, Govt. Health Department, Civil Sect. Jammu.
- 3. Director Health Services, Jammu.
- 4. J&K Service Selection Board, Through its Secretary, Shekari Bhawan, Jammu.

.....Respondents

(Advocate: - Mr. Sudesh Magotra, DAG)

## ORDER [ORAL]

## <u>Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J)</u>: -

Learned counsel for the applicant submits that the case has become infructuous.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as become infructuous. No costs.

(RAKESH SAGAR JAIN) MEMBER (J)

Ak/-